

Inspectorate Offices under Employees Provident Fund in Bihar

6275. SHRI R. P. YADAV:
SHRI RAMAVATAR SHASTRI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state the number of Inspectorate Offices under the Employees Provident Fund opened in Bihar so far and rents being paid for each of the Offices in Bihar?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The administration of the Regional Office, Bihar, is the concern of the Central Board of Trustees set up under the Employees Provident Fund and Family Pension Fund Act, 1952 and not the direct concern of the Central Government. The Provident Fund authorities have reported that two Inspectorate Offices, one at Jamshedpur and the other at Ranchi, have been set up in Bihar, on monthly rents of Rs. 27.75 and Rs. 40/- per month respectively.

Purchase of Jeep by Employees Provident Fund Organisation for Mica Fields in Hazaribagh District (Bihar)

6276. SHRI R. P. YADAV:
SHRI RAMAVATAR SHASTRI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a Jeep was purchased by the Employees Provident Fund Organisation for mica fields in the Hazaribagh District in Bihar; and

(b) if so, the expenditure since incurred on its purchase and maintenance and the manner in which it is being used?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) and (b). The administration of the Employees Provident Fund is the concern of the Central Board of Trustees set up under the Employees Provident Fund and Family Pension Fund Act, 1952 and is not the direct concern of the Central Government. The Provident Fund authorities have reported that one jeep has been provided to the Regional Office, Bihar, for the efficient

administration of the Act and the Schemes framed thereunder and for the inspection of establishments situated in inaccessible areas including mines. The jeep has been used for office work and till 30-6-71, a sum of about Rs. 1.863/- had been spent on account of the cost of population, etc.

Allegations against Camp Commandant of Mana Group of Camps

6277. SHRI B. K. DASCHOWDHURY:
Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether several allegations were made against the Camp Commandant of the Mana Group of Camps;

(b) if so, the nature of those allegations and whether his Ministry has enquired into and properly investigated these complaints; and

(c) if so, the outcome thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, certain allegations were made against the Chief Commandant, Mana Group of Transit Centres, Mana, by a former Commandant of the Camp.

(b) and (c). The allegations against the Chief Commandant were enquired into on two occasions by the senior officers of the Department of Rehabilitation and found to be baseless.

Per Capita consumption of Milk in 1951 and 1971

6278. SHRI N. K. SINHA: Will the Minister of AGRICULTURE be pleased to state:

(a) the per capita consumption of milk in 1951 and 1971 in the country (State-wise); and

(b) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) A statement giving per capita availability of milk in 1951 in different States is laid on the table of the House. The figures for 1971 are not yet available.

(b) Government are aware of the acute